## Government of India Ministry of Drinking Water and Sanitation

## LOK SABHA UNSTARRED QUESTION NO.1569 TO BE ANSWERED ON 09-03-2017

#### **Construction of Toilets**

1569. SHRI RAHUL SHEWALE: DR. SATYAPAL SINGH: SHRI RAMESWAR TELI: SHRI SANJAY DHOTRE: SHRI RAM KUMAR SHARMA:

#### Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the targets fixed and the number of toilets and bio-toilets built under Swachh Bharat Mission-Gramin (SBM-G) during each of the last three years and the current year, State/UT-wise, separately for toilets and bio-toilets;
- (b) the details of the funds provided by the Government for the purpose under the Mission since its inception, State/UTwise and year-wise;
- (c) whether the Government has sought private participation to build/ construct toilets and bio-toilets under the said Mission;
- (d) if so, the details thereof along with the cooperation extended by the private sector in this regard, so far; and
- (e) whether there is any proposal under the consideration of the Government for constructing drainage system for human waste and waste generated from toilets constructed under the Mission and if so, the details thereof?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Since Swachh Bharat Mission (Gramin) is demand driven scheme, hence no State-wise targets are fixed. State/UT-wise, Individual household latrines constructed during last three years and the current year is at Annexure-1. Separate monitoring is not done for bio-toilets.
- (b) State/UT wise and year-wise, central share released since launch of SBM(G) on 2.10.2014 to 3.3.2017 is at Annexure-2.
- (c) and (d) Under Swachh Bharat Mission (Gramin) {SBM (G)}, Guidelines have been issued to facilitate the utilization of Corporate Social Responsibility (CSR) funds in rural sanitation

activities. States can use these guidelines as a base to develop their own procedure to attract/receive and utilize CSR funds. Many Corporates have announced taking up works in rural sanitation, which they carry out in consultation with the State/district and local governments. Details are available at the decentralised levels. Swachh Bharat Kosh has been set up under the Ministry of Finance to attract contributions from Corporates and other entities towards achievement of Swachh Bharat. The contribution to Swachh Bharat Kosh by the companies has also been covered under CSR under the Companies Act.

(e) Under Swachh Bharat Mission (Gramin), twin leach pit toilets are being promoted, under which no sewage for transporting away is generated. Solid and Liquid Waste Management (SLWM) is an important component of SBM(G). Under this component construction of low cost drainages can be taken up. Funds for Solid and Liquid Waste Management activities with cap of Rs. 7/12/15/20 lakh are available for Gram Panchayats having upto 150/300/500/more than 500 households. Normally drainage systems are not created in rural areas because of the low density of population, scattered households, less quantity of sewage generated and high cost. However the state can choose the type of liquid waste management facility they wish to create looking into the amount of sewage generated.

Annexure-1 Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1569 due for reply on 09-03-2017

## State/UT-wise Individual household latrines(IHHLs) constructed during last three years and current year as on 3.3.2017

S.N.	State/UT	2013-14	2014-15	2015-16	2016-17
					(Upto 03.03.2017
1	A & N ISLANDS				941
2	ANDHRA PRADESH	138721	213867	354996	609536
3	ARUNACHAL PRADESH	14433	12902	19439	21359
4	ASSAM	160602	148237	465545	738580
5	BIHAR	161646	165457	427038	513262
6	CHHATTISGARH	67457	39128	357107	1144315
7	D & N HAVELI	0	0		0
8	GOA	0	0	28637	0
9	GUJARAT	155268	335762	922728	1377518
10	HARYANA	116426	107765	132661	63442
11	HIMACHAL PRADESH	9170	54265	66632	80798
12	JAMMU & KASHMIR	70884	8496	64665	53555
13	JHARKHAND	76818	98512	315130	657756
14	KARNATAKA	505697	791687	533011	625461
15	KERALA	39601	34101	11752	194986
16	MADHYA PRADESH	515583	521739	1022566	1421759
17	MAHARASHTRA	559042	500897	889170	1377329
18	MANIPUR	35442	27860	47636	35821
19	MEGHALAYA	29012	42002	44129	35840
20	MIZORAM	4524	534	6026	2342
21	NAGALAND	20102	0	22617	1906
22	ODISHA	33759	130925	1329832	1034925
23	PUDUCHERRY	0	0	0	1695
24	PUNJAB	3912	9887	71543	94326
25	RAJASTHAN	266197	653306	2164590	2388685
26	SIKKIM	3443	3562	3707	0
27	TAMIL NADU	313402	378162	948287	574910
28	TELANGANA	180682	130725	240168	404727
29	TRIPURA	6077	24869	61173	36055
30	UTTAR PRADESH	789092	515427	694487	1406338
31	UTTARAKHAND	91084	57833	64030	327776
32	WEST BENGAL	608218	847080	1432065	2087966
	Total	4976294	5854987	12741367	17313909

Annexure-2 Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.1569 due for reply on 09-03-2017

### State/UT-wise Central share released under SBM(G) from 2.10.2014 to 3.3.2017(Rs. in crore)

S.N.	State/UT	2014-15(from 2.10.2014 to 31.3.2015)	2015-16	2016-17 (Upto 03.03.2017
1	A & N ISLANDS		3.40	1.50
2	ANDHRA PRADESH	57.56	234.17	285.53
3	ARUNACHAL PRADESH	4.38	38.71	65.09
4	ASSAM	185.78	187.67	240.00
5	BIHAR		182.14	131.86
6	CHHATTISGARH	18.63	144.72	584.46
7	D & N HAVELI		0.00	0.00
8	GOA		1.05	0.00
9	GUJARAT	31.38	478.22	651.23
10	HARYANA	5.93	29.53	68.79
11	HIMACHAL PRADESH	77.78	4.37	117.30
12	JAMMU & KASHMIR	66.03	4.05	59.51
13	JHARKHAND	23.05	97.32	391.13
14	KARNATAKA	219.66	335.45	419.56
15	KERALA	33.97	8.50	196.28
16	MADHYA PRADESH		220.28	984.85
17	MAHARASHTRA	151.30	567.45	528.94
18	MANIPUR	9.18	44.19	27.28
19	MEGHALAYA		35.65	75.70
20	MIZORAM		3.32	10.98
21	NAGALAND		10.83	32.06
22	ODISHA	65.84	566.50	732.17
23	PUDUCHERRY	2.00	0.00	0.00
24	PUNJAB		23.90	197.02
25	RAJASTHAN	213.82	938.73	627.30
26	SIKKIM	3.89	6.12	6.87
27	TAMIL NADU	205.12	78.94	537.02
28	TELANGANA	48.25	128.39	96.10
29	TRIPURA	50.65	15.39	24.98
30	UTTAR PRADESH	237.99	462.69	1012.35
31	UTTARAKHAND	26.26	40.82	170.58
32	WEST BENGAL	263.49	575.53	655.50
	Total	2001.94	5468.04	8931.97